

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 20/RP/2016

Subject : Review of Commission's order dated 9.2.2016 in Petition No. 207/GT/2013 and 260/GT/2014 regarding approval of generation tariff of Muzaffarpur TPS, Stage-I (220 MW) for the period from the date of commercial operation of Unit-I to 31.3.2014.

Date of hearing : **30.6.2016**

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Kanti Bijlee Utpadan Nigam Ltd

Respondents : Bihar State Power (Holding) Company Ltd

Parties present : Shri M.G. Ramachandran, Advocate, KBUNL
Ms. Ranjitha Ramachandran, Advocate, KBUNL
Ms. Anushree Bardhan, Advocate, KBUNL
Shri R.P. Singh, KBUNL
Shri Chandan Goyal, KBUNL
Shri R. B. Sharma, Advocate, BSPHCL

Record of Proceedings

During the hearing, the learned counsel for respondent, BSPHCL prayed for grant of time to file reply on the issues raised in the review petition.

2. The Commission accepted the prayer and adjourned the hearing. The respondent was directed to file its reply by 18.7.2016, with advance copy to petitioner, who shall file its rejoinder by 25.7.2016.

3. The matter shall be listed for hearing on 28.7.2016. Pleadings in the matter shall be completed by the parties, prior to the next date of hearing and no extension of time shall be granted for any reason whatsoever.

By Order of the Commission

Sd/-
(T. Rout)
Chief (Legal)

